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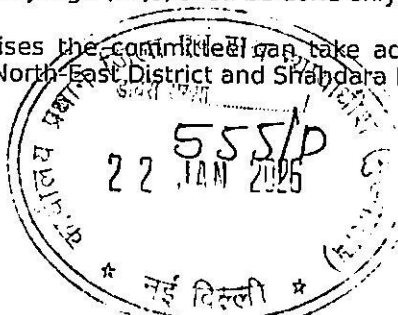
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST
DISTRICT KARKARDOOMA COURTS, DELHI**

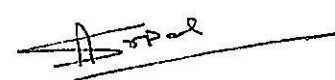
ORDER

In partial modifications to earlier order no. 6069-77/Judl./East/KKD/Delhi dt. 01.12.2025, the following Committee of all the Districts i.e. East / Shahdara / North-East Districts are hereby constituted with immediate effect.

SL. NO	NAME OF COMMITTEE	NAME OF JUDICIAL OFFICERS
1.	BUILDING MAINTENANCE COMMITTEE	1. Sh. S.S. Rathi, Principal Judge, Family Court, East District, Chairperson 2. Sh. Gajender Singh Nagar, Special Judge (NDPS), Shahdara, Member 3. Mr. Mohammad Ehtesham, District Judge-03, Shadara District, Member 4. Administrative Civil Judge, East, Member Secretary 5. Administrative Civil Judge, Shahdara, Member 6. Administrative Civil Judge, North-East, Member

1. However, any correspondence with the Hon'ble High Court of Delhi, New Delhi & The Ld. Principal District & Sessions Judge (HQs) shall be done only through the undersigned.
2. In case need arises the committee can take advice and guidance of Ld. Principal District & Sessions Judge, North-East District and Shahdara District.



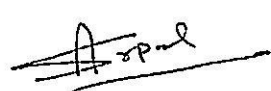

(ASHWANI KUMAR SARPAL)
Principal District & Sessions Judge
East District
Karkardooma Courts Delhi

No 1162-1168/Judl./East/KKD/2026/Delhi

Date 21 JAN 2026

Copy forwarded for information and necessary action:

1. The Registrar General, Hon'ble High Court, New Delhi
2. The Principal District & Sessions Judge, (HQs), Tis Hazari Courts, Delhi
3. The Principal District & Sessions Judge, Shahdara/North-East, Karkardooma Courts, Delhi
4. The Concerned Judicial Officers, Karkardooma Courts, Delhi
- ✓ 5. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi
6. For uploading on LAYERS.
7. P.S to the undersigned,


Principal District & Sessions Judge
East District
Karkardooma Courts Delhi: